

ITEM NO.2

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 37457/2013
(Arising out of impugned final judgment and order dated 26/09/2013
in CMWP No. 25957/2013 passed by the High Court of Judicature at
Allahabad)
M/S KROWN AGRO FOODS P.LTD. Petitioner(s)

VERSUS

STATE OF U.P. Respondent(s)
Date : 06/09/2016 This petition was called on for hearing today.
CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE R.K. AGRAWAL
For Petitioner(s) Ms. Binu Tamta,Adv.
For Respondent(s) Mr. Amit Kumar,Adv.
Mr. D.K. Goswami, Adv.
Mr. Abhinav Kumar Malik, Adv.
Mr. Ravi Prakash Mehrotra,Adv.
Mr. Yunus Malik, Adv.
Mr. Ekansh Agarwal, Adv.
Mr. Sanjeev Agarwal,Adv.
Ms. R. Raj, Adv.
Ms. Farha Malik, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matter after two weeks.

(Meenakshi Kohli) (Jaswinder Kaur)
Court Master Court Master